

(3)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. 62 OF 1998

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry	Orders of the Tribunal
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26/4/2000

Mr. B. Lehen, Adv. Brief Holder for
Mr. P.N. Jatti, Counsel for the applicant.
Mr. Vineet Mathur, Counsel for the respondents

As prayed for by the brief
Holder, the case is adjourned to admission
arguments on 21/7/2000.

JK
A. K. MISRA
Judl. Member

21.7.2000

Mr. P.N. Jatti, Counsel for the applicant.

Mr. Vineet Mathur, Counsel for the respondents.

Soon after the learned counsel for the
applicant started arguments, prayed for withdrawal
of the petition. Prayer considered. The applicant
is permitted to withdraw the O.A.

The O.A. is, therefore, disposed of as
withdrawn.

JK
(GOPAL SINGH)
Adm. Member

JK
(A. K. MISRA)
Judl. Member

*Copied order
sent to Counsel
for Afft. & withdraw
for 26/4/2000
do 18-8-2000
do 18-8-2000
Adv. brief
for 18-8-2000
for 18-8-2000*

Part II and III destroyed
in my presence on 4.1.07
under the supervision of
Section Officer as per
order dated 10/11/06

W. G. S.
Section Officer (Record)